

Grass' and thickets etc. growing on the gaon sabha lands without any obstruction. In order to encourage the building activities on the allotted sites, the Delhi Administration have also relaxed certain provisions of the Municipal Corporation Act.

**GUJARAT:** The Government of Gujarat have formulated a scheme for construction of houses on the house-sites allotted to landless workers in rural areas. The cost of a house under the scheme is Rs. 1800 with bank loan of Rs. 1000, Government assistance by way of subsidy of Rs. 400 contribution by the District Development authority and/or by voluntary agencies to the tune of Rs. 250 and contribution by the beneficiaries by way of manual labour to the tune of Rs. 150.

**PUNJAB:** With a view to enabling the allottees of the house-site to build houses thereon, the Government of Punjab have got about 1100 village level Co-operative House Building Societies (of which an allottee of house-site can become a member) set up and loan valuing Rs. 84.14 lakhs have been sanctioned to individual members. The State Government have also arranged loans from banks for advancing to each allottee. The amount of loan to be advanced to each allottee is Rs. 2100 at 4 per cent rate of interest per annum recoverable in ten years.

**HARYANA:** In Haryana each allottee who has constructed his house up to the plinth level is entitled to a bank loan of Rs. 2000 on production of a certificate from the Block Development and Panchayat Officer to the effect that the allottee has completed construction upto plinth level. This amount of Rs. 2000 is payable to the allottee in two equal instalments of Rs. 1000 each. First instalment is released when the construction has been done upto the plinth level and second instalment is released when the construction has been completed upto roof level. The period of repayment is 10 years or such as may be pres-

cribed by the banks. The rate of interest is the rate prescribed by the Reserve Bank of India under the differential rates of interest scheme.

**GOA, DAMAN AND DIU:** The Union Territory Administration of Goa, Daman and Diu do not have any scheme for construction of houses on the house-sites allotted under the scheme for provision of house-sites to landless workers in rural areas as such, though it has given financial assistance in the form of loan and subsidy to only 79 persons out of 144 persons, the beneficiaries under the scheme who constructed their houses with their own efforts by raising loans from the scheduled banks.

#### **Failure of Crop in Tribal Areas of Phulbani, Orissa**

2515. **SHRI SRIBATCHHA DIGAL:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there has been failure of crops in the tribal areas of Phulbani District in Orissa State during the last three years; and

(b) if so, steps Government have taken to provide relief to the people in the District?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) and (b). The information is being collected and will be placed on the Table of the Sabha on receipt.

#### **Light and Shadow in Tin Murti House**

2516. **SHRI PERIASAMY:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the expenditure on the arrangement of "Light and Shadow" in Tin Murti House;